

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.07.2024

ORDER NO. 90 of 2024 (REVISED)

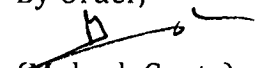
Hon'ble President is pleased to partially modify the roster order no. 81 of 2024 (Revised) for **CESTAT, Mumbai** from **22.07.2024** to **26.07.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From . 22.07.2024 to 26.07.2024	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs and Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".
2. During this period, Mr. M. M. Parthiban, Hon'ble Member (Technical) will sit in Chamber Work.

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar